

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

COCF No. 03/Chd/Hry/2017

IN

CP No.121(ND)/2016

RT CP No.180/Chd/Hry/2017

Mr. Chirag Mahendra Vora

...Petitioner-Depositor


Versus.

SRS Limited, Faridabad

...Respondent-Contemnor

Present: Mr. Jaspal S. Pannu, Advocate for petitioner-depositor.
Mr. Gaurav Mankotia, Advocate for respondent-contemnor.

Notice of motion for 22.08.2017. Copy of petition be supplied to
Mr. Gaurav Mankotia, Advocate during course of the day. Reply, if any, be
filed by the next date.


- (Justice R.P. Nagrah) -
Member (Judicial)

August 10, 2017

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